

**Office of the Principal District and Sessions Judge, Palamau**  
**at Daltonganj.**

**Order No: 17 / dated 01/02/21**

Pursuant to letter No.14/R.G. dated 01.02.2021 of the Hon'ble High Court of Jharkhand and also following the direction of the Hon'ble Court contained in their letter No.05/R.G. dated 14.01.2021 following roster of Courts for physical as well as virtual hearing of cases is hereby made till further order.

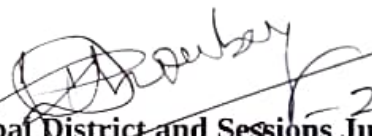
**ARRANGEMENT OF COURTS**

Sl. No.	day	Name of Courts (Physical Mode)	Name of Courts (Virtual Mode)
1	Monday	1. Principal District & Sessions Judge 2. District & Addl. Sessions Judge-VI 3. District & Addl. Sessions Judge-V 4. District & Addl. Sessions Judge-VIII 5. District & Addl. Sessions Judge-IX 6. Chief Judicial Magistrate 7. Sri Rajendra Prasad, J.M. 8. Sri Deepak Kumar, S.D.J.M. 9. Sri Rohit Kumar, Civil Judge (J.D.-I) 10. Sri Bikrant Ranjan, Railway J.M.	Rest of the Courts
2	Tuesday	1. Principal Judge, Family Court 2. District & Addl. Sessions Judge-IV 3. District & Addl. Sessions Judge-I 4. District & Addl. Sessions Judge-II 5. Md. Safdar Ali Naiyar, J.M. 6. Smt. M.Z. Tara, J.M. 7. Sri Amit Gupta, J.M. 8. Sri Manoj Kumar, J.M. 9. Sri S.K. Munda, J.M.	Rest of the Courts
3	Wednesday	1. Principal District & Sessions Judge 2. District & Addl. Sessions Judge-VI 3. District & Addl. Sessions Judge-V 4. District & Addl. Sessions Judge-VIII 5. District & Addl. Sessions Judge-IX 6. Chief Judicial Magistrate 7. Sri Rajendra Prasad, J.M. 8. Sri Deepak Kumar, S.D.J.M. 9. Sri Rohit Kumar, Civil Judge (J.D.-I) 10. Sri Bikrant Ranjan, Railway J.M.	Rest of the Courts
4	Thursday	1. Principal Judge, Family Court 2. District & Addl. Sessions Judge-IV 3. District & Addl. Sessions Judge-I 4. District & Addl. Sessions Judge-II 5. Md. Safdar Ali Naiyar, J.M. 6. Smt. M.Z. Tara, J.M. 7. Sri Amit Gupta, J.M. 8. Sri Manoj Kumar, J.M. 9. Sri S.K. Munda, J.M.	Rest of the Courts

5	Friday	<ol style="list-style-type: none"> <li>1. Principal District &amp; Sessions Judge</li> <li>2. District &amp; Addl. Sessions Judge-VI</li> <li>3. District &amp; Addl. Sessions Judge-V</li> <li>4. District &amp; Addl. Sessions Judge-VIII</li> <li>5. District &amp; Addl. Sessions Judge-IX</li> <li>6. Chief Judicial Magistrate</li> <li>7. Sri Rajendra Prasad, J.M.</li> <li>8. Sri Deepak Kumar, S.D.J.M.</li> <li>9. Sri Rohit Kumar, Civil Judge (J.D.-I)</li> <li>10. Sri Bikrant Ranjan, Railway J.M.</li> </ol>	Rest of the Courts
6	Saturday	<ol style="list-style-type: none"> <li>1. Principal Judge, Family Court</li> <li>2. District &amp; Addl. Sessions Judge-IV</li> <li>3. District &amp; Addl. Sessions Judge-I</li> <li>4. District &amp; Addl. Sessions Judge-II</li> <li>5. Md. Safdar Ali Naiyar, J.M.</li> <li>6. Smt. M.Z. Tara, J.M.</li> <li>7. Sri Amit Gupta, J.M.</li> <li>8. Sri Manoj Kumar, J.M.</li> <li>9. Sri S.K. Munda, J.M.</li> </ol>	Rest of the Courts


The officers, in-charge of other courts will be in function when their duty has been assigned in physical mode as well as virtual mode.

Inform all concerned.

  
**Principal District and Sessions Judge,**  
**Palamau at Daltonganj.**

**Memo No. 371 - 75 dated, the 1st day of February 2021**

Copy forwarded to the Registrar General, Hon'ble High Court of Jharkhand/  
all the Judicial Officers of this judgship/ The General Secretary, Bar Association/  
the P.P., Palamau/ the G.P., Palamau/

  
**Registrar,**  
**Civil Courts, Palamau**